

has approved Grant-in-Aid to States amounting to Rs. 24,068 crore during the period 2010-11 to 2014-15 for elementary education sector.

(b) Out of this, the State of Madhya Pradesh has been allocated an amount of Rs. 2216 crore for the period 2010-11 to 2014-15. No demand for increase in the 13th Finance Commission award has been received from the State Government of Madhya Pradesh.

#### **Entry of foreign educational institutions**

†683. SHRIMATI HEMA MALINI:  
SHRI PRABHAT JHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has given permission to foreign educational institutions to enter into education sector;

(b) if so, the details thereof;

(c) whether Government has made any provision under which protection of Indian culture will be compulsory for foreign educational institutions; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir.

(b) to (d) The All India Council for Technical Education has issued “Regulations for Entry and Operation of Foreign Universities/Institutions Imparting Technical Education in India, 2005” concerning entry and operation of foreign institutions in India, relating to technical education. A legislative proposal, namely, the “Foreign Educational Institutions (Regulation for Entry and Operations) Bill, 2010” has been introduced in the Parliament on 3.5.2010 and has been referred to the Parliamentary Standing Committee on Human Resource Development. The proposed law seeks to put in place a mechanism to facilitate the entry and regulation of reputed foreign educational institutions, and protect, *inter-alia*, public order, decency and morality.

#### **Authentic data about higher education**

†684. SHRI RAVI SHANKAR PRASAD:  
SHRI RAM JETHMALANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the data regarding higher education sector in the country

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†Original notice of the question was received in Hindi.

available with Government, till date, are incomplete and cannot be treated as authentic;

(b) if so, the reaction of Government in this regard;

(c) whether Government has taken any action to remove this anomaly in education sector; and

(d) if so, the details thereof and in future by when it is expected to remove this anomaly?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) Ministry collects data annually in respect of higher education sector in the country from all States and Union Territories and publishes it in annual publication "Statistics of Higher and Technical Education." States/UTs collect data from the institutions of higher learning located in the State/UT. However, with the growing size and diversity of the higher education sector particularly in terms of courses, management and geographical coverage, it has become necessary to develop a sound data-base on higher education. For this purpose, Ministry has initiated an All India Survey on Higher Education. National University on Education, Planning and Administration (NUEPA) has been given the responsibility to conduct the main survey.

#### **Non-payment of scholarships to students**

685. SHRI MOHAMMED ADDEB:

SHRI SABIR ALI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether instances of non-payment of scholarships to students by different State Governments have been brought to the notice of Government in the recent past;

(b) if so, the details thereof; and

(c) whether Government is aware that scholarship mafia is operating in the country; and

(d) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) No instance of non-payment of scholarship to eligible students has come to the notice of the Government in the scholarship schemes namely National Means-cum-Merit Scholarship Scheme and Central Sector Scheme of Scholarship for College and University students being implemented by the Ministry of Human Resource Development, Post-Matric Scholarship for Scheduled Castes for studies in India and Pre-Matric